

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.2586 of 2021

Dr. Ranganathan Rajya Pustakalaya Samiti & Anr.

... .. Petitioners

Versus

The State of Bihar & Ors.

... .. Respondents

Appearance :

For the Petitioners : Mr. Navendu Kumar, Advocate

For the State : Mr. Ajay Kumar Rastogi, AAG-10

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE MADHURESH PRASAD
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

6 07-04-2023 We see from the earlier counter affidavits filed in the year 2021 that there was a proposal to appoint a Commission to carry out the appointments, especially since the appointments carried out by the Universities were not approved by the State Government. The 4th respondent, i.e., the Director, Higher Education, Education Department, New Secretariat, Vikas Bhawan, Bailey Road, Patna, shall file an affidavit as to the further steps taken in constituting a Commission and making the appointments to the post of Librarians as sought for, in the writ petition.



List this case on 28.04.2023.

(K. Vinod Chandran, CJ)

(Madhuresh Prasad, J)

Shyambihari/
Raj Kishore/-

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